

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Contempt Petition No.180/00075/2017
Original Application No.831/2013

Thursday, this the 1st day of August, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

K.Vijayakumar, Aged 53 years,
S/o.late Madhavan,
Multi Tasking Staff,
Sub Record Office, RMS Palakkad.
Residing at Kallambarath House,
Kallekulangara, Palakkad – 678 009.

...Petitioner

(By Advocate Mrs.K.Radhamani Amma)

v e r s u s

1. Rajagopalan Kallen,
S/o.late K.S.Rao,
Aged 56 years,
Superintendent,
RMS, CT Division,
Kozhikode – 673 032.

2. Col.S.F.H.Rizwi,
Postmaster General,
Northern Region, Kozhikode – 673 011.

3. Anjali Anand,
Chief Postmaster General,
Kerala Circle, Thiruvananthapuram – 695 033. ...Respondents

(By Advocate Mr.Sinu.G.Nath, ACGSC)

This application having been heard on 1st August 2019, the Tribunal on the same day delivered the following :

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O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the petitioner submitted that the C.P may be closed. Recording the submission, the C.P is closed. No costs.

(Dated this the 1st day of August 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in C.P.No.180/00075/2017 in O.A.No.831/2013

- 1. Annexure P-1** – A copy of the order dated 13.6.2016 in O.A.No.831/2013 of this Hon'ble Tribunal.
- 2. Annexure P-2** – A copy of the order dated 22.8.2016 in R.A.No.45 of 2016 in O.A.No.831/2013 of this Hon'ble Tribunal.
